

NOTICE

Please take notice that following case shall be taken up again at 2:15 PM by Hon'ble Division Bench No. 01 comprising Hon'ble The Acting Chief Justice and Hon'ble Mrs. Justice Anubha Rawat Choudhary on 01.02.2024 in Court No. 02.

Filing No. 2474/2024 HEMANT SOREN PIYUSH CHITRESH AMIT KUMAR DAS

Vs SHRAY MISHRA

DIRECTORATE OF ENFORCEMENT and Anr.

By Order,

Sd/-

(Biresk Kumar)

Joint Registrar (L&C) I/c

Dated the 01st February, 2024
High Court of Jharkhand, Ranchi